

cers employed in the Indian Telephone Industries Ltd., Bangalore, as on the 31st March, 1951;

(b) the number of such staff as on the 28th February, 1955; and

(c) the number of cases in which trained Indian officers have replaced the non-Indian Officers during the above period?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Eight.

(b) Four.

(c) Eight.

#### PILIBHIT CITY POST OFFICE

\*1889. Shri M. L. Agrawal: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the City Post Office, Pilibhit has refused to accept letters and other articles for registration since the 22nd March, 1955;

(b) if so, the reasons therefor; and

(c) the steps Government propose to take to remove the hardship caused to the public on this account?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes. The Registration counter was closed from the 22nd to the 26th March, 1955.

(b) Due to acute shortage of staff in that office.

(c) The matter is being investigated and steps have been taken to prevent a recurrence of such incidents.

Shri M. L. Agrawal: Has the registration counter been opened now?

Shri Raj Bahadur: It was opened right on the 26th March, 1955.

#### उत्तर प्रदेश की सीमा पर वन रोपण

\*१८९१. श्री भागवत भा आजाड़ : क्या खाद्य तथा कृषि मंत्री २२ दिसम्बर, १९५४ को दिये गये तारकीकृत प्रश्न संख्या १६२८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) राजस्थान की ओर उत्तर प्रदेश की सीमा पर ५ मील चौड़ी वन की पट्टी बनाने के लिये उत्तर प्रदेश सरकार की योजना कब कार्यान्वित की जायेगी ;

(ख) उसके पूरे होने में लगभग कितना समय लगेगा ;

(ग) केन्द्रीय मिट्टी संरक्षण बोर्ड द्वारा मंजूर किये गये १२,२०,००० रुपयों के ऋण के अतिरिक्त क्या इस प्रयोजन के लिये उत्तर प्रदेश सरकार को कोई अर्थ सहायता दी गई है ; और

(घ) यदि हां, तो कितनी ?

कृषि मंत्री (डा० वी० एस० ब्रह्ममुख) : (क) से (घ). एक विवरण लोक-सभा पटल पर रखा जाता है ।

#### विचर्चा

(क) राजस्थान रीगिस्तान के सीमा वाले जिलों में वन रोपण कार्य को पूर्ण करने के लिए कितना समय लगेगा, यह बताना राज्य सरकार के लिये सम्भव नहीं है ।

(ख) १५ वर्ष, बशर्त कि भूमि उपलब्ध की जाये तथा आवश्यक धन प्राप्त हो ।

(ग) तथा (घ). अर्थ सहायता के प्रदान का प्रश्न अभी विचाराधीन है ।

श्री भागवत भा आजाड़ : क्या वन रोपण कार्य का जो काम केन्द्रीय सरकार के भूतपूर्व खाद्य मंत्री ने प्रारम्भ किया था, वह अब छोड़ दिया गया है ?

डा० वी० एस० ब्रह्ममुख : जी नहीं वह तो वन महोत्सव है, और यह जो रंगुलर प्लान्टेशन है, इसमें फर्क है ।

श्री भागवत भा आजाड़ : इस सम्बन्ध में केन्द्रीय सरकार विभिन्न राज्य सरकारों को सहायता के लिये कितना अनुदान देती है ?

डा० वी० एस० ब्रह्ममुख : मैं नहीं समझता कि हम कुछ भी पैसा देते हैं, यह पैसा तो राज्य सरकारें स्वयं अपने ऊपर खर्च करती हैं,

पॉलीसिटी के ऊपर खर्च करने के अलावा हम कुछ खर्च नहीं करते।

**श्री भागवत भा आजाद :** यह जो अभी आपने बतलाया कि अर्थ सहायता के प्रदान का प्रश्न अभी विचाराधीन है, तो क्या मैं जान सकता हूँ कि उत्तर प्रदेश की सरकार ने कितनी सहायता की मांग की है और आप उसके लिये क्या कर रहे हैं ?

**डा० पी० एस० वृंदावल :** मैंने पेशतर जो जवाब दिया, उस से मेरा मकसद बन महोत्सव था और उसके लिये हम कुछ पैसा नहीं देते हैं। लेकिन जहाँ तक इसका सवाल है, उसके लिये तो हमने सेंट्रल सॉयल कंजरवेशन बोर्ड नियुक्त किया है जिसके अधीन यह सब मामलें जाते हैं। मेरे पास वह आंकड़ें नहीं हैं कि उत्तर प्रदेश की सरकार ने कितनी आर्थिक सहायता केंद्र से मांगी है।

#### OCCUPATIONAL DISEASES AMONG *Biri* WORKERS

\*1892. **Shri D. C. Sharma:** Will the Minister of Labour be pleased to state:

(a) whether any pilot survey regarding occupational diseases is being carried out among the *biri* workers;

(b) if so, under whose auspices;

(c) whether the survey has been completed; and

(d) if so, what are the conclusions arrived at?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) to (d). No such survey is being conducted under the auspices of the Government of India. It may be mentioned that investigations into the health of children employed in *biri* factories were conducted by the State Governments some time ago at the instance of this Ministry. A statement showing a summary of the replies received which was laid on the Table of the Sabha on the 21st November, 1953, is again placed on the Table. [See Appendix IX, annexure No. 6].

**Shri D. C. Sharma:** From the report supplied to me I find that the conditions in the work places of these workers are deplorable; they are ill-ventilated, ill-lighted and congested. Is the Government going to take any action on that?

**Shri Abid Ali:** It is a matter primarily concerning the State Governments. We have written to them and they are doing the needful in the matter.

**Shri D. C. Sharma:** Is it not a fact, as given in the statement, that the hours of work required of these *biri* workers are too long and may I know whether the Central Government is seeing to it that the hours of work are reduced?

**Shri Abid Ali:** As I have already submitted, the State Government have to attend to it and we have their attention to this matter.

**Shri Sarangadhar Das:** May I know if, in view of the fact that Government want to establish a Welfare State, they propose to enact any legislation prohibiting child labour in such factories?

**Shri Abid Ali:** At present also children are prohibited from being employed in the factories.

#### Short Notice Question and Answer EXHIBITION OF NEWSREELS AND DOCUMENTARIES

S.N.Q. No. 6. **Shri S. V. Ramaswamy:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there is any contract with the Film Industry to exhibit newsreels and documentaries;

(b) whether in Madras the exhibition of newsreels and documentaries has been stopped and if so, since when;

(c) the reasons of the stoppage and the agency which has stopped it; and

(d) whether representations have been received from the public of Madras in this connection?